

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 188/2009

Sub: Petition under Section 79 (1) of the Electricity Act, 2003.

.Date of hearing : 14.10.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Narayanpur Power Company Pvt. Ltd. Bangalore

Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore
2. Gulbarga Electricity Supply Company Ltd., Gulbarga
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore

Parties present : Shri Nitin Mishra, Advocate

This application has been made *inter alia* alleging denial of open access in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008, as amended from time to time.

2. Learned counsel for the applicant requested for short adjournment to enable the applicant to serve notice and application on the respondents. Request was allowed. Accordingly, the copy of the application may be sent to the respondents by 25.10.2009. The respondents may file their by 10.11.2009, with a copy to the applicant, who may file its rejoinder latest by 19.11.2009.

3. The application shall be re-notified on 24.11.2009.

sd/-
(K.S.Dhingra)
Chief (Law)